

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

**CP (IB) No. 71/95/HDB/2024
AND
IA (IBC) 1336/2024 in CP (IB) No. 71/95/HDB/2024
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Indian Bank

...Petitioner

AND

Mrs. Revathi Chittimalla, Personal Guarantor and
M/s. Venkateswara Spintex Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP (IB) No. 71/95/HDB/2024

Call on 26.07.2024.

IA (IBC) 1336/2024

This being an application filed by the Resolution Professional to take Resolution professional report on record. Resolution Professional report is taken on record, however objections if any by the Personal Guarantor. Let notice of this report be served on the Personal Guarantor through registered/speed post and also by e-mail within one week from today. Call on 26.07.2024, for objections if any by the Personal Guarantor.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)